

**PATNA HIGH COURT, PATNA**

**Tender Notice No. 14334 / 2020 – 21 (C.O.'s Office)**

Sealed Tenders are invited from bonafide and reputed firms for sweeping / cleaning of premises of Patna High Court, Patna except its buildings, i.e., uncovered area in the premises of Patna High Court, Patna such as entire open area, all roads with flanks, all drains with flanks, car parking, motorcycle parking etc..

Terms and conditions are as under :-

- (1) The agreement will be effective from the date of signature and will be valid for only one year from the date of start of service. The period of contract can however be extended by renewing the agreement for such period as may be agreed upon between the parties on agreed terms.
- (2) The firm has to provide 15 (Fifteen) persons [01 (One) Supervisor and 14 (Fourteen) Sweepers] daily except Sundays and other Holidays (The Holidays will be decided by the Administration of Patna High Court, Patna). Timing of cleaning works will be 07:00 A.M. to 11:00 A.M. and 02:00 P.M. to 06:00 P.M..
- (3) The firm has to keep ready their basic infrastructure to be used in such cleanliness works within the premises of Patna High Court, Patna itself that includes cleaning materials, cleaning tools, brooms, bleaching powder, patua, phenyl etc.
- (4) The rate quoted in Tender should be inclusive of all taxes.
- (5) No advance payment shall be made.
- (6) The Patna High Court, Patna reserve the right to accept or reject any or all quotations.
- (7) Copy of latest Income Tax Return / Sale Tax Clearance Certificate, Sales Tax Registration Certificate, ESI Certificate, EPF Certificate, Proof of Registration of Firm / Supplier (as per Government rule) / Company Registration Certificate (as per Company Law), GST Number and PAN No. be furnished along with the Tender.
- (8) Payment will be made in account of the firm, not in Cash, after submission of bill.

The interested firms may provide their quotations on the terms and conditions, as mentioned above, in the name of the undersigned on or before 22<sup>th</sup> March, 2021 (Monday).

Dated - 04.03.2021  
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Registrar General  
Patna High Court, Patna